

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 258 of 2012

Dated : 12th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M.P. Poorv Kshetra Vidyut Vitran ... Appellant(s)
Co. Ltd. & Ors.
Versus
Madhya Pradesh Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

Counsel for the Respondent (s): Mr. C.K. Rai for R-1.

ORDER

Heard the Learned Counsel for the Appellant. The Learned Counsel for the Appellant wants to file revised Memo of Appeal. Accordingly, he is permitted to file revised Memo of Appeal after serving copy on the other side.

Post the matter for further hearing on **17.1.2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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